

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.C. 50/2019 (FOR OBJECTIONS)		N. Kumar Vs Drakshayanamma	T.T.Rajaravichandra
MEDIATION				
2	M.C. 12/2020 (A.D.R.)		Meghana Vs Nil	M.C.Y. Kumar
3	M.C. 23/2020 (A.D.R.)		Venkatesh @ Raja Vs NIL	P.L. Naveenkumar
4	R.A. 13/2016 (ARGUMENTS) IA/1/2016		Basamma dead by LRs Vs Renukamma	D.T. Rajashekaraiah
5	R.A. 10/2017 (ARGUMENTS) IA/1/2017		Kariyamma Dead by Lrs Vs Bhadregowda	E. Hanumanthrayappa KAR/304/1986
6	M.A. 8/2018 (ARGUMENTS) IA/1/2018		Umesh H.C Vs Nageshaiah	Basappa KAR/1790/1998
7	M.A. 9/2018 (ARGUMENTS)		Umesh H.C Vs Nageshaiah	Basappa Kar/1790/1998
FURTHER ARGUMENTS				
8	R.A. 22/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Naganna Vs Mahesh	B.H. Dyananda
HEARING ON IA				
9	Misc 2/2019 (ARGUMENTS)		T. K. Kanchipathi Dead by LRs Vs T. K. Gangadharaiah	M.R. Puttaraju
10	R.A. 62/2015 (JUDGMENTS)		Govindgowda Vs H.J.Boregowda	K S R I
11	M.A. 4/2018 (ORDERS) IA/1/2018		Kadare Gowda D.K Vs Saraswati S	D.T. Rajashekaraiah
11.00 AM to 02.00PM				
12	FDP 1/2013 (SUMMONS)		Bharathi Vs Rangappa	T.K.Udaykumar
13	M.V.C. 525/2018 (SUMMONS)		Smt. M. Ranjitha Vs Gangegowda	Jagadesh T.N.
SS TO DEFT. BY RPAD				
14	M.V.C. 821/2015 (SUMMONS)		Gangamani Vs Veeraiah	N.C.J.

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15	R.A. 39/2020 (NOTICE) IA/1/2020		Anantha Kumar K.N. Vs Ramakrishna K.N. @ Ramakrishnaiah	P.H.Dhanapal
STEPS BY				
16	M.C. 43/2019 (NOTICE)		Priyanka B. K. Vs Moncy George	K. Nagesh
17	O.S. 3/2012 (APPEARANCE OF PARTY)		B.S. Sathiyaraj Vs G. Vivek	LR RJP
18	O.S. 2/2014 (CROSS OF PW1)		Yashoda Vs K.T. Shivanna	TKU PHD
19	M.V.C. 1184/2018 (CROSS OF PW1)		Siddagangamma Vs R.G.Nagesh	B.N.Nagabhushan
20	M.C. 3/2019 (FOR OBJECTIONS)		Bharathi Vs Subramanya	M.D. Nataraju
21	O.S. 16/2020 (AWAIT SUMMONS) IA/1/2020 IA/2/2020		Mallikarjunaiah Vs Shivanna	H.K. Nanjegowda
22	M.C. 10/2016 (A.D.R.)		Raghu alias Shivakumar B.R. Vs Shruthi alias Dhanalakshmi	B.H. Dayananda
23	M.C. 52/2019 (A.D.R.)		M. S. Shreyas Jain Vs Nil	T.S. Cyhannakeshavaswamy
DEFN EVIDENCE				
24	M.V.C. 106/2017 (EVIDENCE)		Roopa K.N Vs Nataraju R.V	D.T. Rajashekharaiiah
25	O.S. 1/2018 (EVIDENCE)		Shashikala Vs Gangadharaiah N	P.H.Dhanapal
26	R.A. 10/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Smitha B. N. Vs Thulasiram	G.R. Srinivasa
27	R.A. 17/2019 (Call for LCR) IA/1/2019		Lakshmanagowda K.R. Vs Lingaraju	P.H.Dhanapal
28	M.C. 49/2019 (To hear)		Radha @ Deepa Vs Nil	K. Nagesh
29	O.S. 29/2020 (To hear)		Canara Bank Vs Dayananda T. G.	P.H.Dhanapal

Cases listed below are adjourned due to Covid 19

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02.45 PM to 05.45PM

1	C.C. 175/2020 (ORDERS)		State by Turuvekere Police Vs Girisha	APP
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11.00 AM to 02.00PM

2	Crl.Misc. 69/2020 (NOTICE)		Shivaswamy Vs Tahasildar	Nataraju
3	P.C.R. 24/2020 (FOR SWORN STATEMENT)		Sathisha Vs Kalavathi	R.K. Ragavendra
4	C.C. 231/2016 (EVIDENCE)		K.P. Mamatha Vs N. Thunga	DTR
5	C.C. 24/2020 (To hear)		State by Turuvekere Police Vs Manjunatha	APP

Cases listed below are adjourned due to Covid 19

6	Crl.Misc. 135/2019 (NOTICE)	16-12-2020 (02.45 PM to 05.45PM)	Vidyashree D. Vs Ravikumar G.S.	D.T. Rajashekharaiiah
7	C.C. 242/2019 (APPEARANCE OF ACCUSED)	16-12-2020 (02.45 PM to 05.45PM)	Nagaraju Vs Krishnegowda M.B	M.R. Puttaraju
8	P.C.R. 52/2019 (APPEARANCE OF ACCUSED) IA/1/2019	16-12-2020 (02.45 PM to 05.45PM)	Kumar Vs Prasannakumar D.R	H.K. Nanjegowda
9	C.C. 11/2020 (APPEARANCE OF ACCUSED)	16-12-2020 (11.00 AM to 02.00PM)	S. Krishnappa Vs S. S. Ponnappa	D.T. Rajashekharaiiah
10	C.C. 153/2020 (APPEARANCE OF ACCUSED)	16-12-2020 (11.00 AM to 02.00PM)	State by Turuvekere Police Vs Basavakumara	APP
11	C.C. 323/2020 (SUMMONS)	19-12-2020 (02.45 PM to 05.45PM)	Venkatesh T.S. Vs Venkatesh T.V.	B.R. Manjunatha
12	C.C. 93/2020 (APPEARANCE OF ACCUSED)	19-12-2020 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Thippaiah	APP

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11.00 AM to 02.00PM				
1	O.S. 174/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Kousalya Vs Thimmarayappa	B.R.Manjunatha
2	O.S. 272/2017 (EVIDENCE)		B.R Nijagunaiah Vs K.R.Pradeep	L.T. Shivamurthy
3	O.S. 235/2016 (EVIDENCE)		Kariyamma Vs Rangamma	H.K.Nanjegowda
CROSS EXAMINATION OF PW				
4	O.S. 98/2013 (EVIDENCE)		Somashekar Vs Vasanth	TTU DTR
5	O.S. 262/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Indiramma Vs Venkataraman Alias Venkataram	H.K.Nanje Gowda
6	Misc 17/2015 (EVIDENCE)		H.R.Vidhya Vs Govindaiah	T.T.Udayashankar
7	O.S. 338/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Jayadevamurthy Vs Nanjamma	N.C.J.Dandinavaru
8	O.S. 72/2016 (EVIDENCE) IA/1/2016		Nanjamma @ Sannamma Vs Lakshamma	K.N.Gururaja
9	O.S. 243/2016 (EVIDENCE)		N. Kishan Raj Vs Y.N. Manjunath	H.K.Nanjegowda
10	O.S. 295/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Nanjundegowda Vs Tangyamma	A.N.Devaraju
11	O.S. 37/2017 (EVIDENCE)		Nagaraju .C.B. Alias C.B. Nagarajaiah. Vs Manjunath.T.M	K. Nagesh
12	O.S. 200/2017 (EVIDENCE)		Ablilash Vs Ganganethravathi	H.K. Nanjegowda
DEFN EVIDENCE				
13	O.S. 150/2013 (EVIDENCE)		Unthuraiah Vs Thimmaiah	BNT TTU

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14	O.S. 25/2017 (EVIDENCE)		Sharadamma Vs Venkatesh	A.N. Devaraju
FURTHER EVIDENCE FOR DEFND				
15	O.S. 225/2014 (EVIDENCE)		Gangadhar Vs Manager	KN DTR
16	O.S. 229/2015 (EVIDENCE)		Someshwara Vs Javaramma	Ramesh
17	O.S. 195/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Bettaiah Vs Veerabhadraiah	A.N.Devaraju
18	O.S. 9/2017 (EVIDENCE)		Gangamma Vs Bhytharahosahalli Gramapanchayath Represented by its Secretaray and P.D.O, Bhytharahosahalli	T.S. Cyhannakeshaswamy
FURTHER EVIDENCE FOR PLNTF				
19	O.S. 6/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Chaya.C Vs Cheluvaiah.G.T @ Cheluvegowda	D.T.Rajashekaraiah
20	O.S. 196/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Sheik Ahamed.D.M Vs Bommegowda	P.H.Dhanapal
21	O.S. 333/2016 (EVIDENCE)		Doddamma Vs Nanjegowda	R.K. Ragavendra
22	O.S. 128/2011 (ARGUMENTS)		Singegowda Vs Ningegowda@ Devaraja	MBS
23	O.S. 159/2014 (ARGUMENTS)		Siddalingappa Vs Boregowda	DTR
24	O.S. 202/2014 (ARGUMENTS)		Huchamma Vs Jayamma	B.V.Mahesh PHDRCDTR
25	O.S. 227/2014 (ARGUMENTS)		Yashodamma Vs Chikkaramaiah	HSS SM
26	O.S. 115/2019 (ORDERS)		Shivanandaswamy. S. G. Vs Lakshamma	K. Nagesh
27	O.S. 64/2015 (JUDGEMENT)		Nethravathi Vs Rangappa H.M.	MDN

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28	O.S. 88/2017 (Hearing On I.A)		Beeralingappa Vs Beerappa	P.L. Naveenkumar
29	O.S. 118/2018 (Hearing On I.A)		Beeralingappa Vs Gowramma	D.T. Rajashekharaiiah
30	O.S. 132/2018 (Hearing On I.A)		P.Hanumanthaiah Vs Ramalinagaiah	D.T. Rajashekharaiiah
31	O.S. 279/2018 (Hearing On I.A)		Ramalingaiah Vs Hanumanthaiah	K.N.Gururaj Kar98/1977
32	O.S. 70/2019 (Hearing On I.A)		Somashekharaiiah Vs Rudraiah	K. Nagesh
33	O.S. 119/2019 (Hearing On I.A) IA/1/2019		Venkateshaiah Vs Kempamma	T.T.Rajaravichandra
Cases listed below are adjourned due to Covid 19				
34	O.S. 95/2013 (SUMMONS)	10-11-2020 (11.00 AM to 02.00PM)	Giddegowda Vs P.R. Shivakumar	MBS SKU
35	EX 34/2014 (NOTICE)	24-11-2020 (11.00 AM to 02.00PM)	Subhaschandgadia Vs Venkateshaiah K.R.	K.N.G. M.R.N.
36	O.S. 293/2016 (NOTICE)	24-11-2020 (11.00 AM to 02.00PM)	Nanjappa.B Vs Naganna	M.B.Shivakumaraswamy
37	O.S. 313/2019 (Call on)	01-12-2020 (11.00 AM to 02.00PM)	Narsimhamurthy H.G. Vs Nil	K. Nagesh
38	O.S. 146/2017 (Plaintiff evidence)	01-12-2020 (11.00 AM to 02.00PM)	Parvathamma Vs Laxamma	M.C. Umesh
39	O.S. 196/2017 (Plaintiff evidence)	02-12-2020 (11.00 AM to 02.00PM)	A.S Gangabhavani Vs Renew solar power Pvt ltd	D.T. Rajashekharaiiah
40	O.S. 65/2018 (EVIDENCE)	07-12-2020 (11.00 AM to 02.00PM)	Ramesh Vs Chikkahanumamma	B.R. Manjunatha
41	O.S. 67/2018 (EVIDENCE)	07-12-2020 (11.00 AM to 02.00PM)	Shantha Kumar Vs Shivakumar	M.D. Nataraju
42	O.S. 189/2018 (EVIDENCE)	08-12-2020 (11.00 AM to 02.00PM)	Gangamma Vs Parvathamma	S.K. Umesh
43	O.S. 285/2018 (EVIDENCE) IA/2/2018	08-12-2020 (11.00 AM to 02.00PM)	Anwar Vs Aktar Jonh	D.T. Rajashekharaiiah